

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

No. HCM. II/140/2014/1560

Dated, Shillong the 5<sup>th</sup> June, 2014

**STANDING ORDER NO. 11 OF 2014**  
**DATED JUNE 4, 2014**

It shall be the duty of the Librarian to take note of new Rules framed by the High Court and every amendment made in the existing Rules and to incorporate the same in the book titled “Meghalaya High Court Rules” available in the Library.

**Sd/-**  
**CHIEF JUSTICE**